Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 190 of 2011 & Appeal Nos. 162, 163 & 214 of 2012

Dated : 17th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. V.J.Talwar, Technical Member

Appeal Nos. 190 of 2011

Torrent Power Ltd. Versus		••••	Appellant(s)
Gujarat Electricity Regulatory Commission		••••	Respondent(s)
Appeal No	<u>o. 162 of 2012</u>		
Torrent Power Ltd.	Versus	••••	Appellant(s)
Gujarat Electricity Regulatory Commission		••••	Respondent(s)
<u>Appeal No. 163 of 2012</u>			
Torrent Power Ltd.	Versus	••••	Appellant(s)
Gujarat Electricity Regulatory Commission		••••	Respondent(s)
<u>Appeal No. 214 of 2012</u>			
Torrent Power Ltd. Versus		••••	Appellant(s)
Gujarat Electricity Regulatory Commission		••••	Respondent(s)
ounsel for the Appellant(s): Ms. Deepa Chawa Mr. H.S. Jaggi		an	
Counsel for the Respondent(s):	Mr. Anand K. Ganesan Ms. Swapna Seshadri Mr. S.R. Pandey, Legal Adviser for GERC		

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<u>ORDER</u>

Mr. Anand K. Ganesan, learned counsel for the Respondent has finished his arguments. Learned counsel for both the parties are directed to file their respective written submissions on or before 30th July, 2013.

Post the matter for reporting compliance and for making further submissions, if any, on <u>14th August, 2013 at 2.30 p.m.</u>

(V.J. Talwar) Technical Member rkt/vt (Justice M. Karpaga Vinayagam) Chairperson